

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

BEFORE THE REGISTRAR SH. ANIL LAXMAN PANSARE

Civil Appeal No(s). 8040/2019

THE STATE OF UTTAR PRADESH & ORS.

Appellant(s)

VERSUS

RAVINDRA NATH TAIGOR & ORS.

Respondent(s)

Date : 12-02-2020 This appeal was called on for hearing today.

For Appellant(s)

Ms Vasundhara Singh, Adv.
Mr. Krishnanand Pandeya, AOR

For Respondent(s)

Ms Hardeep Kaur Mishra, Adv.
Mr. Anjani Kumar Mishra, AOR
Mr Sunil Tripathi, Adv.
Mr Rajendra Beniwal, Adv.
Mr Kumar Sumit, Adv.
Mr Chirag Gupta, Adv.
Ms Bano Deswal, Adv.
Mr R.C.Kaushik, AOR

UPON hearing the counsel the Court made the following
O R D E R

Respondent nos.1, 155 to 162, 171 to 178 & 190 are duly represented.

Await certificate of service from the concerned High Court in respect of respondent nos. 2 to 154, 163 to 170, 179 to 189 & 191 to 231. Issue reminder.

List again on 20.4.2020.

ANIL LAXMAN PANSARE
Registrar